

FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF ONUS ENTERPRISES PVT. LTD.		
Sl.No	PARTICULARS	DETAILS
1.	Name of corporate debtor	ONUS ENTERPRISES PVT. LTD.
2.	Date of incorporation of corporate debtor	11/08/2014
3.	Authority under which corporate debtor is incorporated /registered	ROC- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900MH2014PTC257076
5.	Address of the registered office and principal office (if any) of corporate debtor	528, GROHITAM BUILDING SECTOR 19 C, VASHI NAVI MUMBAI Mumbai City MH 400705
6.	Date of closure of Insolvency Resolution Process	24/12/2021
7.	Liquidation commencement date of corporate debtor	03/01/2022 (Order Dated 24/12/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Anil Vrijdas Rajkotia IBBI/PA-001/IP-P01045/2017-18/11718 anilrajkotia@gmail.com
9.	Address and e-mail of the liquidator, as registered with the Board	501, Balkrishna CHS Tilak Road, Santacruz (West), Mumbai City,Maharashtra , 400054 onus.liquidation@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	304, Pavapuri Building , Opp. GH School , Cross MG Road , Borivali – East , Mumbai 400066
11.	Last date for submission of claims	02/02/2022

Notice is hereby given that the National Company Law Tribunal -Mumbai has ordered the commencement of liquidation of the **Onus Enterprises Pvt. Ltd. on 24/12/2021 received on 03/01/2022**
The stakeholders of **Onus Enterprises Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before **02/02/2022** to the liquidator at the address mentioned against item No.10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.
Anil Vrijdas Rajkotia
Liquidator – Onus Enterprises Pvt. Ltd.
304, Pavapuri Building , Opp. GH School , Cross MG Road , Borivali – East , Mumbai 400066
Date : 05/01/2022
Place : Mumbai